

	1996	1997	1998 (upto 30.11.98)
Foreign travellers	5	1	2
Indian travellers	73	73	72

Delhi Police does not maintain any information about persons cheated elsewhere in the country.

(d) and (e) There are at present six travel counters functioning at the Air Port which are managed by India Tourist Development Corporation, Delhi Tourism, Punjab Tourism, Nitin Jain Taxi Counter/Service, Ex-Servicemen Airlink Transport Service Ltd., and Rental Car Service respectively.

(f) and (g) Yes, Sir. The steps taken at Indira Gandhi International Airport to protect the foreign/Indian travellers from unscrupulous elements include the following :-

- Boards have been installed at the Airport giving names and telephone numbers of supervisory officers who could be contacted by the travellers;
 - Facility for free telephone has been provided at the Airport;
 - The Vigilance staff of Customs as well as Delhi Police keep a watch over activities of suspicious elements;
 - Anti-touring staff has been deployed at parking lots and near Pre-paid Taxi Booths.
 - Traffic as well as local police maintain constant watch at Pre-paid Booths and check Reliability Certificates of the Taxis.
 - The police personnel on duty regularly take rounds at vulnerable points during peak traffic hours; and
 - District police has been alerted to intensify checking of violation of rules by Hotels and Guest Houses.
- (h) While there was no case in which a Customs official was arrested in connection with the offence of cheating during the last three years (upto 30.11.98) the number of travel agents arrested in Delhi during the same period is as under:-

Year	Number of persons arrested
1996	90
1997	82
1998 (upto 30.11.98)	101

Inclusion of Territorial Boundary of Manipur in Cease-Fire

2603. SHRI TH. CHAOBA SINGH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the territorial boundary of Manipur is included in the cease-fire area specified in the on-going negotiation between the Union Government and the National Socialist Council of Nagaland (M);

(b) if so, whether it was done with the consent of the Government of Manipur; and

(c) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) to (c) The current cease fire is between the Government of India and the NSCN (IM) as an organisation. The decision has been taken by the Government of India.

Literacy Among Girl

2604. DR. ULHAS VASUDEO PATIL : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have approved Kasturba Gandhi Swatantrata Vidyalaya Scheme to improve literacy among girl children in rural areas;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time by which the scheme is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (d) The Kasturba Gandhi Swatantrata Vidyalaya Scheme formulated by the Ministry of Social Justice and Empowerment, which is meant to improve the literacy rate among women belonging to backward communities such as Scheduled Castes, Scheduled Tribes, other backward communities and Minorities in Districts where their literacy rate is less than 10% is still under process for obtaining final approval of Government for its various elements and for deciding on the Ministry/Department which should take up its implementation.

Environmental Clearance for Oman Refinery Project

2605. SHRI SHANKER PRASAD JAISWAL :

SHRI A. GANESHAMURTHI :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: